

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7548 OF 2002

DAYANANDI

Appellant (s)

VERSUS

RUKMA D SUVARNA & ORS.

Respondent(s)

(With office report)
[For further arguments]

Date: 19/01/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr.D.P.Chaturvedi, Adv.

For Respondent(s) Mr. Romy Chacko,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master

Book cited :-

1. AIR 1966 SC 735